Central Administrative Tribunal Principal Bench, New Delhi.

CP-192/94 in 0A-548/93



New Delhi this the 15th Day of July, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Acting Chairman Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Shri S.K. Jasra, Civilian Staff Officer, Directorate of Organisation, Air Headquarters, New Delhi-11.

Petitioner

(By advocate Sh. K.B.S. Rajan)

versus

- 1. Shri K.A. Nambiar,
 Secretary,
 Ministry of Defence,
 South Block,
 New Delhi.
- Ms. Mala Srivastava, Joint Secretary(TRG)&CAO, Ministry of Defence, Dalhousie Road, New Delhi.

Respondents

delivered by Hon'ble Mr. Justice S. K. Dhaon, Acting Chairman

The learned counsel for the petitioner states that the directions given by this Tribunal have been complied with. Therefore, this application is not pressed now. Accordingly, the application is dismissed.

Notices issued to the respondents are discharged. There will be no order as to costs.

(B. N. DHOUNDIYAL)

MEMBER(A)

(S. K. PHAON) ACTING CHAIRMAN

/vv/